

Central Administrative Tribunal  
Principal Bench: New Delhi

CP No.618/2015

In

OA No. 2620/2013

MA No.3079/2013

MA No.3080/2013

MA No.3081/2013

MA No.3086/2013

MA No.3087/2013

New Delhi this the 24<sup>th</sup> day of November, 2016

**Hon'ble Mr. P.K. Basu, Member (A)**  
**Hon'ble Mr. Raj Vir Sharma, Member (J)**

1. Sh. Satya Pal Singh aged 45 years  
S/o Shri Rajender Singh  
R/o J2, Type II, SJH Qrs.  
West Kidwai Nagar,  
New Delhi-110029.
2. Mrs. Seema Vashisht aged about 44 yrs.  
W/o Mr. Narendra Kumar  
R/o G1/115, Opp.SBI  
Uttam Nagar, New Delhi-110050.
3. Mr. Rajan Chauhan  
S/o Lt. Ram Bilas  
R/o A1-78, Vikas Vihar  
Uttam Nagar, New Delhi-110059.
4. Mrs. Meena Gupta aged about 49 yrs.  
W/o Anil Gupta  
R/o A-129, Moti Bagh, New Delhi.
5. Aizra Jacob aged 50 yrs.  
R/o Iyon Jackob  
R/o E-1445, Netaji Nagar,  
New Delhi-110023.

6. Mrs. Krishna  
W/o Shri Suresh Chander  
R/o D-106, West Vinod Nagar,  
Delhi-110092. ...Applicants.  
(By Advocate:Shri Amit Anand )  
(CP No.618/2015)

(2)

Versus

Union of India through:

1. Bhanu Pratap Sharma  
Secretary, Ministry of Health & Family Welfare,  
Nirman Bhawan, New Delhi.
2. Dr. Jagdish Prasad  
Director General Health Services,  
Nirman Bhawan, New Delhi.
3. Dr. A.K.Rai  
Medical Supdt.  
Safdarjung Hospital,  
New Delhi. -Respondents.

(By Advocate:Shri Hilal Haider & Shri V.S.R.Krishan)

### **O R D E R (ORAL)**

**Mr. P.K.Basu, Member (A):**

Learned counsel for the respondents has filed office order dated 23.11.2016. According to this order, three Assistant Librarian, namely Mrs. Seema Vashisht, Shri Ranjan Chauhan and Smt.Krishna have been granted replacement Grade Pay of

Rs.2800/- which is substantial compliance of our order dated 06.02.2015 passed in OA No.2620/2013. Therefore, the C.P. is closed. Notices are discharged.

(Raj Vir Sharma)  
Member (J)

(P.K.Basu)  
Member (A)

/kdr/